

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 95 of 2013 &
I.A. No. 440 of 2013**

Dated : 12th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BMM Ispat Ltd. ... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

Counsel for the Respondent(s): Ms. Anupama Hebbar

ORDER

We have heard the learned counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing before **the Chennai Circuit Bench on 21.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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